

Seventeenth Loksabha

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Title: Laid statement regarding status of implementation of the recommendations contained in the 108th and 114th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2018-19), (Demand No. 5) and Status of implementation of recommendations in 327th Report of Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-21).

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of Dr. Harsh Vardhan, I rise to lay the following statement regarding the status of implementation of the recommendations contained in the 108th and 114th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2018-19), (Demand No. 5) pertaining to the Ministry of Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH).

(b) Status of implementation of the recommendations contained in the 327th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-21) pertaining to the Department of Biotechnology, Ministry of Science and Technology*

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of Dr. Harsh Vardhan, I rise to lay the following statement regarding the status of implementation of the recommendations contained in the 327th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-21) pertaining to the Department of Biotechnology, Ministry of Science and Technology.